

**GOVERNMENT OF INDIA  
EXTERNAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:547

ANSWERED ON:03.08.2011

CONDITION BY NSG

Bais Shri Ramesh;Das Gupta Shri Gurudas;Meghwal Shri Arjun Ram ;Pandurang Shri Munde Gopinathrao;Thamaraiselvan Shri R.

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

(a) whether Nuclear Suppliers Group (NSG) have been trying to tighten the general rules for the international transfer of enrichment and reprocessing equipment and technology (ENR) insisting on membership of the Nuclear Non-proliferation Treaty (NTP) as a condition of supply;

(b) if so, the details thereof and the reaction of the Government thereto; and

(c) the likely impact of NSG condition on the bilateral agreements signed with United State, France and Russia, the three major reactor supplying nations?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS(SMT. PRENEET KAUR)

(a) to (c) Nuclear Suppliers Group (NSG) agreed on new guidelines on the transfer of enrichment and reprocessing (ENR) technologies during its plenary in the Netherlands on 23-24 June 2011. As per new guidelines, suppliers should not authorise the transfer of enrichment and reprocessing facilities, and equipment and technology therefor, if the recipient does not meet various criteria, inter alia being a party to the Treaty on the Non-Proliferation of Nuclear Weapons (NPT). India has raised this issue with NSG and its member countries. United States, France and Russia have clarified, in separate statements their positions on the NSG decision and have reiterated commitment to the full implementation of the respective bilateral agreements with India on cooperation in the peaceful uses of nuclear energy.